

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/02/2019

O.A./260/728/2013

TRINATH PRASAD PATRO
-V/S-
M/O RAILWAYS

ITEM NO:58

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. T. Rath, Ld. Counsel for the Respondents. None for the applicant. No one was present on behalf of the applicant on previous date i.e., on 23.01.2019. O.A. is therefore dismissed for non prosecution on the part of the applicant. Registry is directed to send a copy of this order to the applicant by Registered Post/Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>